

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000067/2022	M/S.RKD CONSTRUCTION PVT. LTD. VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// ()
2	BLAPL/0010030/2022	SIBA PRASAD SAHOO VS STATE OF ODISHA	SRIKANTA PANDA VS	KHARABEL NAGAR P.S. /300 /2022 () //
3	BLAPL/0010031/2022	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /400 /2022 () //
4	BLAPL/0010032/2022	SUSHANTA KUMAR DAS VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /36 /2022 () //
5	BLAPL/0010033/2022	PRABHULAL SURYABANSI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /312 /2019 () //
6	BLAPL/0010034/2022	ANTARIYAMI RANA VS STATE OF ODISHA	B.MOHANTY VS	CHARMAL /99 /2022 () //
7	BLAPL/0010035/2022	SANJAY KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /62 /2022 () //
8	BLAPL/0010036/2022	KRUSHNA KIRSANI @ KUSTA VS STATE OF ODISHA	ARJEET MISHRA VS	BOIPARIGUDA /114 /2021 () //
9	BLAPL/0010037/2022	SIMRAN @ FAKIRA @ NILAMBAR BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /23 /2022 () //
10	BLAPL/0010038/2022	PRAFULLA KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BIDANASI /42 /2022 () //
11	BLAPL/0010039/2022	BISWANATH KHILLA VS STATE OF ODISHA	BABITA SAHU VS	ORKEL /81 /2022 () //

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12	BLAPL/0010040/2022	DHANESH SISA @ SHISHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /41 /2022 () //
13	BLAPL/0010041/2022	BINOD DAS @ D. BINOD VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	UDALA /257 /2022 () //
14	BLAPL/0010042/2022	MOHAMMAD DILSHAD KURESHI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /49 /2022 () //
15	BLAPL/0010043/2022	ARUN @ TARUNI PARIARI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CUTTACK SADAR /185 /2022 () //
16	BLAPL/0010044/2022	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	SAHID NAGAR P.S. /18 /2022 () //
17	BLAPL/0010045/2022	ROHIT DEY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BAIDYANATHPUR /18 /2022 () //
18	BLAPL/0010046/2022	HIRAK KUMAR PARIDA VS STATE OF ODISHA	SESHADEV DASH VS	ANGUL TOWN /395 /2022 () //
19	BLAPL/0010047/2022	BISHNU CHARAN PARIDA VS STATE OF ODISHA(VIG.)	PITAMBAR ACHARYA VS	CUTTACK VIGILANCE /7 /2022 () //
20	BLAPL/0010048/2022	PRASANTA KUMAR JENA @ SISHUKUNI @ SAMI @ GEMVA VS STATE OF ODISHA	DEVA SHIS PANDA VS	BRAHMAGIRI /43 /2019 () //
21	BLAPL/0010049/2022	ARABINDA OJHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KEONJHAR TOWN /194 /2022 () //
22	BLAPL/0010050/2022	PRAFULLA KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /32 /2022 () //
23	BLAPL/0010051/2022	ARUNJAY @ ARUNJAYA YADAB	AKSHAYA KUMAR SAHOO	BANIGOCHA /92 /2022

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		VS	VS	()
24	BLAPL/0010052/2022	STATE OF ODISHA BABULI SAHOO	MOHENDRA KUMAR MOHAPATRO	// KHAMAR /169 /2022
		VS	VS	()
25	BLAPL/0010053/2022	STATE OF ODISHA ANGARAJ MAJHI	SAMARENDRA BAHADUR	// SUNDARGARH SADAR /6 /2018
		VS	VS	()
26	BLAPL/0010054/2022	STATE OF ODISHA DINESH KUMAR KESHURI	SK. ZAFARULLA	// SONEPUR /163 /2022
		VS	VS	()
27	BLAPL/0010055/2022	STATE OF ODISHA SK. IDU @ SK. IDRIS	PRATIK NAYAK	// DHARMASALA /485 /2022
		VS	VS	()
28	BLAPL/0010056/2022	STATE OF ODISHA SIRAPANI DEHURY	RAMAKANTA SAHOO	// NAYAKOT /53 /2022
		VS	VS	()
29	BLAPL/0010057/2022	STATE OF ODISHA MANOJ RANA	AMITAV TRIPATHY	// GOCHHAPADA /42 /2022
		VS	VS	()
30	BLAPL/0010058/2022	STATE OF ODISHA KATAM MUTA	PRASANTA KUMAR NANDA	// MOTU /36 /2021
		VS	VS	()
31	BLAPL/0010059/2022	STATE OF ODISHA AKSHYA BALIARSINGH @ BULU @ RAJA	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /266 /2020
		VS	VS	()
32	BLAPL/0010060/2022	STATE OF ODISHA AMIT KUMAR PRADHAN	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /243 /2020
		VS	VS	()
33	BLAPL/0010061/2022	STATE OF ODISHA LAXMI GUPTA @ PANKAJ KUMAR GUPTA	ABHAYA KUMAR PARIDA	// MOHANA /45 /2021
		VS	VS	()
34	BLAPL/0010062/2022	STATE OF ODISHA SUNIL SADANGI	JIBAN RANJAN DASH	// PUTASINGH /8 /2018
		VS	VS	()

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35	BLAPL/0010063/2022	STATE OF ODISHA MANORANJAN NANDA VS	JNYANANANDA PANDA VS	// DHARAMGARH /72 /2022 ()
36	BLAPL/0010064/2022	STATE OF ODISHA MD. ARIF ANSARI VS	SUJATA JENA VS	// ROURKELA CYBER P.S. /13 /2021 ()
37	BLAPL/0010065/2022	STATE OF ODISHA CHARANA @ BISWARANJAN JENA VS	AMULYA RATNA PANDA VS	// BARI /118 /2022 ()
38	BLAPL/0010066/2022	STATE OF ODISHA KAPUNA @ GAGAN NAYAK VS	AMULYA RATNA PANDA VS	// LAXMISAGAR P.S. /295 /2022 ()
39	BLAPL/0010067/2022	STATE OF ODISHA ATIKUR REHEMAN VS	SOUGAT DASH VS	// KHUNTA /102 /2022 ()
40	BLAPL/0010068/2022	STATE OF ODISHA BIRESH KUMAR VS	SOUGAT DASH VS	// Dhamara Police Station /75 /2022 ()
41	BLAPL/0010069/2022	STATE OF ODISHA SATYANARAYAN BEHERA VS	BIPLAB KUMAR DASH VS	// MADHUPATNA /264 /2022 ()
42	BLAPL/0010070/2022	STATE OF ODISHA KUNCHAL CHINA VS	BHARAT BHUSAN ROUSTRAY VS	// KHARABEL NAGAR P.S. /135 /2022 ()
43	BLAPL/0010071/2022	STATE OF ODISHA KUNCHAL CHINA VS	BHARAT BHUSAN ROUSTRAY VS	// JATNI P.S. /241 /2022 ()
44	BLAPL/0010072/2022	STATE OF ODISHA MAHENDRA SINGH VS	RAMESH AGARWAL VS	// JEYPORE SADAR /181 /2022 ()
45	BLAPL/0010073/2022	STATE OF ODISHA KABI @ DHARANI DHAR @ DHARANI NAYAK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// SECTOR-3 /10 /2022 () //

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46	BLAPL/0010074/2022	VINOD SHEOKAND VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /42 /2021 () //
47	BLAPL/0010075/2022	RAFUDIN KHAN VS STATE OF ODISHA	G.N.MOHAPATRA VS	BANARAPAL /217 /2022 () //
48	BLAPL/0010076/2022	SURYA @ SURAJ PRATAP SINGH @ SURAJ SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SONEPUR /163 /2022 () //
49	BLAPL/0010077/2022	SAGAR SANTOSH SONUNE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KALIMELA /142 /2022 () //
50	BLAPL/0010078/2022	INDUMATI PRUSTY VS STATE OF ODISHA	KIRTIRANJAN MOHANTY VS	JENAPUR /252 /2022 () //
51	BLAPL/0010079/2022	PINTU NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	LAXMISAGAR P.S. /295 /2022 () //
52	BLAPL/0010080/2022	KAMALESH KUMAR VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BISSAMCUTTACK /44 /2022 () //
53	BLAPL/0010081/2022	JAYRAM NAHARE VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	G.R.P.S. /22 /2022 () //
54	BLAPL/0010082/2022	SUNIL SHANI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	LAXMISAGAR P.S. /295 /2022 () //
55	BLAPL/0010083/2022	MANAS BEHERA VS STATE OF ODISHA	RAMAKANTA DAS VS	AIRPORT /254 /2021 () //
56	CMAPL/0000530/2022	PRAMOD PRADHAN VS STATE OF ODISHA	ADV. VS	// () //
57	CMAPL/0000531/2022	CHAKRADHAR MAHANTA	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000532/2022	SUBAS CHANDRA MOHAPATRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ASHAMANI MOHANTY		//
59	CMP/0001004/2022	SURATHA KUMAR DHAL	BHAGABAN MOHANTY	//
		VS	VS	0
		CHAMPAKLATA NAYAK		//
60	CMP/0001005/2022	TUNA DEHURY	GOURI MOHAN RATH	//
		VS	VS	0
		SANTOSH KUMAR DEHURY		//
61	CMP/0001006/2022	BHAGABAT BASUDEV	AMIT PRASAD BOSE	//
		VS	VS	0
		PURNA CHANDRA BARIK		//
62	CMP/0001007/2022	RAMESH CHANDRA SAHOO	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		PRAKASH KUMAR MANGARAJ		//
63	CMP/0001008/2022	RAJ KUMAR MISHRA	PRAVASH CH JENA	//
		VS	VS	0
		HRUDANANDA BEHERA		//
64	CMP/0001009/2022	PARTHASARATHI MOHAPATRA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		BENUMADHABA MOHAPATRA		//
65	CONTAC/0000004/2022	SHAKUNTALA JENA	ADV.	//
		VS	VS	0
		SOUMENDRA PRIYADARSHI, COMMISSIONER OF POLICE, BBSR AND CUTTACK		//
66	CONTC/0006226/2022	RAGHUNATH NAYAK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
67	CONTC/0006227/2022	SADASHIBA JAL	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
68	CONTC/0006228/2022	TIRTHARAJ MAJHI	ADV.	//
		VS	VS	0

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		ANU GARG,IAS		//
69	CONTC/0006229/2022	GANGA MAJHI	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
70	CONTC/0006230/2022	SIBARAM MAJHI	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
71	CONTC/0006231/2022	PURUSOTTAM DEEP	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
72	CONTC/0006232/2022	RUPAN DEEP	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
73	CONTC/0006233/2022	SHREEYA BISWAL	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
74	CONTC/0006234/2022	MANORANJAN MAJHI	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
75	CONTC/0006235/2022	BISWANATH NAIK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
76	CONTC/0006236/2022	SANTOSH NAIK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
77	CONTC/0006237/2022	KUMAR MAJHI	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
78	CONTC/0006238/2022	BHAKTARAM NAIK @ BHAGATRAM NAIK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
79	CONTC/0006239/2022	DINGAR MAJHI	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//

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80	CONTC/0006240/2022	ANTARAM @ ANTARA MAJHI VS ANU GARG, I.A.S.	ADV VS	// 0 //
81	CONTC/0006241/2022	BHAGYA DURGA VS ANU GARG, I.A.S.	ADV VS	// 0 //
82	CONTC/0006242/2022	KRUSHNA@KRUSHNA CHANDRA MAJHI VS ANU GARG, IAS	ADV. VS	// 0 //
83	CONTC/0006243/2022	PRAFULLA PADHAN VS ANU GARG, I.A.S.	ADV VS	// 0 //
84	CONTC/0006244/2022	DEBRAJ@DEBARAJ MAHAPATRA VS ANU GARG, IAS	ADV. VS	// 0 //
85	CONTC/0006245/2022	TOPI MAJHI VS ANU GARG, I.A.S.	ADV VS	// 0 //
86	CONTC/0006246/2022	NARAHARI GOUD VS ANU GARG, I.A.S.	ADV VS	// 0 //
87	CONTC/0006247/2022	BIMBADHAR GOUD VS ANU GARG, I.A.S.	ADV VS	// 0 //
88	CONTC/0006248/2022	RANJAN MALI VS TAPASWINI HANSDA, O.A.S.	ADV VS	// 0 //
89	CONTC/0006249/2022	SACHIDANANDA MOHANTY VS SURENDRA KUMAR NUHARI, I.A.S.	SARAT CHANDRA SAMAL VS	// 0 //
90	CONTC/0006250/2022	RAMAKANTA MOHANTY VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
91	CONTC/0006251/2022	KAMALAKANTA MAHAKUD	GIRIDHARI SINGH	//



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		VS	VS	0
		REGIONAL DIRECTOR, H AND E DEPT.		//
92	CONTC/0006252/2022	ALEKHA PRASAD DAS	ADV	//
		VS	VS	0
		DR.ROJALIN BEHERA, TAHASILDAR, BHUBAN		//
93	CONTC/0006253/2022	ABHAYA KUMAR BARIK	ADV	//
		VS	VS	0
		BIJAY AMRUTA KULANGE, I.A.S.		//
94	CONTC/0006254/2022	MENAKA SUNDARI DEVI	ADV.	//
		VS	VS	0
		DIRECTOR SECONDARY EDU.		//
95	CONTC/0006255/2022	ABHAYA KUMAR DASH	ADV	//
		VS	VS	0
		AMRIT RUTURAJ, I.A.S.		//
96	CONTC/0006256/2022	NEHERU BEHERA	ADV	//
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
97	CONTC/0006257/2022	ULLAS LENKA	ADV	//
		VS	VS	0
		ANU GARG, ADDL.CHIEF SECY., WR DEPT		//
98	CONTC/0006258/2022	ASHOK KUMAR SAHOO	ADV.	//
		VS	VS	0
		RABINDRA NATH SAHU		//
99	CONTC/0006259/2022	DILLIP KUMAR ROUT	ABHISHEK MOHANTY	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
100	CONTC/0006260/2022	MAMATA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0
		AJAY TIWARI, TAHASILDAR, MANESWAR		//
101	CONTC/0006261/2022	MAMATA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0
		AJAY TIWARI, TAHASILDAR, MANESWAR		//
102	CONTC/0006262/2022	MAMATA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0

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103	CONTC/0006263/2022	AJAY TIWARI, TAHASILDAR, MANESWAR MAMATA PANDA VS	AMIT PRASAD BOSE VS	// // ()
104	CONTC/0006264/2022	AJAY TIWARI, TAHASILDAR, MANESWAR GOLAPI BARIHA @ GOLAPI BHOI VS	ACHYUTANANDA PATTANAİK VS	// // ()
105	CONTC/0006265/2022	CLAIM COMNR., OSHB BUILDING NRUSINGHA CHARAN PARAMGURU VS	ASHOK KUMAR MOHAPATRA 1 VS	// // ()
106	CONTC/0006266/2022	G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT SOHAIL SIDDHİKI VS	ADV VS	// // ()
107	CONTR/0000061/2022	NIRANJAN DHAL, EXECUTIVE OFFICER, KANTABANJI SHANTILATA BEHERA VS	SURYAKANTA DASMOHAPATRA VS	// // ()
108	CONTR/0000062/2022	ALEKH CHANDRA PAHI, SUPDT. OF POLICE NAYAGARH HARISCHANDRA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// // ()
109	CRLMA/0000278/2022	CHARAN SINGH MEENA,S.P,BHADRAK ANIL MISHRA VS	BIKRAM CHANDRA GHADEI VS	// // ()
110	CRLMA/0000279/2022	STATE OF ODISHA SANJU @PRIYADARSHINI PANIGRAHI VS	ASIT KUMAR JENA VS	// // ()
111	CRLMC/0002919/2022	STATE OF ODISHA DEBA@BABULI@ NARAYAN PRASAD BISWAL VS	DUSHMANTA SAHOO VS	// // ()
112	CRLMC/0002920/2022	STATE OF ODISHA TAPAN JENA@TAPAN KUMAR JENA VS	SOUBHAGYA KUMAR DASH VS	// // ()
113	CRLMC/0002921/2022	STATE OF ODISHA MAHESWAR MALLİK VS	PRIYA RANJAN SINGH VS	// // ()
		STATE OF ODISHA		//

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114	CRLMC/0002922/2022	TULIA DUTTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /78 /2020 () //
115	CRLMC/0002923/2022	PRASANTA KUMAR PRADHAN@BAPI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	FATEGARH /91 /2010 () //
116	CRLMC/0002924/2022	LIPU@PRAVAT KUMAR SWAIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALANGA /112 /2022 () //
117	CRLMC/0002925/2022	TIRTHABASINI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /125 /2018 () //
118	CRLMC/0002926/2022	LIPU@PRAVAT KUMAR SWAIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALANGA /112 /2022 () //
119	CRLMC/0002927/2022	RAJIB KUMAR AGARWAL@AGARWALA VS STATE OF ODISHA	RANJITA DHAL VS	ANGUL TOWN /447 /2021 () //
120	CRLMC/0002928/2022	MANTU@SANTOSH KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	PATKURA /364 /2019 () //
121	CRLMC/0002929/2022	BULU SETHI VS STATE OF ODISHA	ASHOK DAS VS	KODALA /127 /2017 () //
122	CRLMC/0002930/2022	JITU@SUJIT KUMAR PANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /101 /2015 () //
123	CRLMC/0002931/2022	ALEKHA DALABEHERA@BADAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /14 /2013 () //
124	CRLMC/0002932/2022	ANUWARI BIBI VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /304 /2020 () //
125	CRLMC/0002933/2022	SUMANTA NAG	SUSHANTA KUMAR JOSHI	LOISINGHA(BOLANGIR) /38 /2019

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		VS	VS	()
126	CRLMC/0002934/2022	STATE OF ODISHA MUKTAR KHAN	PRONOY MOHANTY	// JATNI P.S. /486 /2021
		VS	VS	()
127	CRLMC/0002935/2022	STATE OF ODISHA PRAKASH CHANDRA BHUYAN	AMULYA RATNA PANDA	// KORAPUT TOWN /62 /2017
		VS	VS	()
128	CRLMC/0002936/2022	STATE OF ODISHA JALANDHAR DAS@JALANDRA	SARAT KUMAR JENA	// KODALA /276 /2015
		VS	VS	()
129	CRLMC/0002937/2022	STATE OF ODISHA BULU CHHATAR	SARAT KUMAR JENA	// BARGARH SADAR /31 /2018
		VS	VS	()
130	CRLMC/0002938/2022	STATE OF ODISHA TIKAN SAMAL	SUNIL KU PANDA	// MOTANGA /167 /2021
		VS	VS	()
131	CRLMC/0002939/2022	STATE OF ODISHA SHYAM SUNDAR BEHERA	RAGHUNATH DAS MOHAPATRA	// MAHILA P.S.(BBSR) /81 /2019
		VS	VS	()
132	CRLMC/0002940/2022	PRAGYN PRIYADARSHINI BEHERA CHINTAN JOSHI	DEVASHIS PANDA	// / /0
		VS	VS	()
133	CRLMC/0002941/2022	NIRANJAN BEHERA PADMALABHA NAYAK	SURYAKANTA DWIBEDI	// SUKINDA /59 /2022
		VS	VS	()
134	CRLMC/0002942/2022	STATE OF ODISHA SAROJ KUMAR SAHU	SAMIR KUMAR MISHRA	// UDALA /261 /2021
		VS	VS	()
135	CRLMP/0002102/2022	STATE OF ODISHA SUKUMAR PALATA	AJIT KUMAR SAHOO	// / /0
		VS	VS	()
136	CRLMP/0002103/2022	STATE OF ODISHA ASHOK KUMAR SAHOO	BIJAYA KUMAR NAYAK-3	// / /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002104/2022	STATE OF ODISHA SAUMYARANJAN MALLICK VS	SANJAY KUMAR BEHERA VS	// /0 ()
138	CRLMP/0002105/2022	STATE OF ODISHA SHAIKH RIZWAN HASIM VS	SUSANTA KUMAR BARAL VS	// /0 ()
139	CRLMP/0002106/2022	STATE OF ODISHA KUNI DAS VS	AJAYA KUMAR DASH VS	// /0 ()
140	CRLMP/0002107/2022	STATE OF ODISHA MANISHA SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()
141	CRLMP/0002108/2022	STATE OF ODISHA AJIT KUMAR OJHA VS	BYOMAKESH TRIPATHY VS	// /0 ()
142	CRLMP/0002109/2022	STATE OF ODISHA PRATIVA JENA VS	PRAMODA KUMAR MISHRA VS	// /0 ()
143	CRLMP/0002110/2022	STATE OF ODISHA PRADIP KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// /0 ()
144	CRLMP/0002111/2022	STATE OF ODISHA SADASHIV KUNDU VS	ALOK KUMAR MOHAPATRA VS	// /0 ()
145	CRLMP/0002112/2022	STATE OF ODISHA SWAGATIKA DASH VS	GOPINATH MISHRA VS	// /0 ()
146	CRLMP/0002113/2022	STATE OF ODISHA ASHIS KUMAR MISHRA VS	VS	// /0 ()
147	CRLMP/0002114/2022	STATE OF ODISHA ANUBHAV MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS	// /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :12/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLREV/0000479/2022	RAJESH JANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /140 /2021 0 //
149	MACA/0000525/2022	RAKESH JENA VS TUSARKANTA BEURA	DEBASISH PATNAIK VS	// 0 //
150	MATA/0000203/2022	SUBHASHIS DASH VS PRAGYAN PARIMITA SAR	MANOJ KUMAR PANDA VS	// 0 //
151	RPFAM/0000254/2022	SURESH CHANDRA@CHAND BEHERA VS SONALI PRADHAN	M.R.MOHAPATRA VS	// 0 //
152	RSA/0000254/2022	BHABANI PANIGRAHY VS DURGA PRASAD MISRA	PRAFULLA KUMAR RATH VS	// 0 //
153	RSA/0000255/2022	PRAMOD KUMAR PARIJA VS RENUBALA DAS	SUMITRA MOHANTY VS	// 0 //
154	RSA/0000256/2022	DILIP KUMAR NATH VS ARUN PRADHAN	SURENDRA KUMAR PATRI VS	// 0 //
155	RSA/0000257/2022	CHINTALA APPA RAO VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
156	RSA/0000258/2022	SISIRA KUMAR PRAHARAJ VS GANAPATI SASMAL	ASHOK DAS VS	// 0 //
157	RVWPET/0000265/2022	SARBESWAR BEHERA VS UNION OF INDIA	ADV. VS	// 0 //
158	TRP(C)/0000387/2022	NUSHRAT BARI VS MOHAMMED AALA	KOUSIK ANANDA GURU VS	// 0 //
159	TRP(C)/0000388/2022	MANISHA PATRO	JYOTIRMAYA SAHOO	//

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### FILING REPORT AS ON :12/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	TRP(C)/0000389/2022	PREM SAGAR PANDA NIRUPAMA MOHANTY	DIPTI RANJAN BHOKTA	//
		VS	VS	0
161	TRP(C)/0000390/2022	AMIT KUMAR JENA LAXMIDHAR PRADHAN	NITYANANDA BEHURIA	//
		VS	VS	0
162	TRP(C)/0000391/2022	DEBRAJ KALASI LAXMIDHAR PRADHAN	NITYANANDA BEHURIA	//
		VS	VS	0
163	TRPCRL/0000087/2022	BALAKRISHNA PANDA LAXMIDHAR PRADHAN	NITYANANDA BEHURIA	//
		VS	VS	0
164	TRPCRL/0000088/2022	BALAKRISHNA PANDA ASHISH KUMAR BARIK@ASHISH BARIK	RAKESH KUMAR DAS	SPL.TASK FORCE /1 /2021
		VS	VS	0
165	WA/0001337/2022	STATE OF ODISHA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
166	WA/0001338/2022	NIMAI CHANDRA SWAIN STATE OF ODISHA	SAROJA KANTA SAMAL, A.G.A.	//
		VS	VS	0
167	WA/0001339/2022	SASMITA PAIKRAY PARADEEP TRUCK OWNERS ASSOCIATION	DEBASIS SAHOO	//
		VS	VS	0
168	WA/0001340/2022	M/S. H AND J TRADERS, BBSR STATE OF ODISHA	SAROJA KANTA SAMAL, A.G.A.	//
		VS	VS	0
169	WA/0001341/2022	PINAKI NANDA PRADIPTA KUANAR	GYANARANJAN SETHI	//
		VS	VS	0
170	WA/0001342/2022	STATE OF ODISHA SAMPADARANI ACHARYA	LAXMIKANTA MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

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171	WA/0001343/2022	STATE OF ODISHA STATE OF ODISHA VS BISWAJIT PATRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0 //
172	WP(C)/0026767/2022	TANALA @ NIRAKAR BISWAL VS GM., KANHIA AREA, MAHANADI COALFIELDS LTD.	CHITTARANJAN PATTNAIK VS	// 0 //
173	WP(C)/0026768/2022	KUMAR CHANDRA MISHRA VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
174	WP(C)/0026769/2022	JHARANA GOUDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
175	WP(C)/0026770/2022	CHANDA DEHURI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
176	WP(C)/0026771/2022	BIPIN BIHARI ROUT VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
177	WP(C)/0026772/2022	LAXMIDHAR PANDA VS TAHASILDAR CUM EXECUTIVE MAGISTRATE, DASPALLA	RASHMI KANTA ACHARYA VS	// 0 //
178	WP(C)/0026773/2022	SASMITA ROURTRAY VS CEO, TPCODL, BBSR	BASUDEV MISHRA VS	// 0 //
179	WP(C)/0026774/2022	SANJAYA KUMAR KALSAI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
180	WP(C)/0026775/2022	BISWANATH ROURTRAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
181	WP(C)/0026776/2022	PADMA CHARAN PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //



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182	WP(C)/0026777/2022	MOHAN GOUD VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
183	WP(C)/0026778/2022	RAJESH KUMAR GOUDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
184	WP(C)/0026779/2022	NARAYAN NAYAK VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
185	WP(C)/0026780/2022	RABINDRA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0026781/2022	N.SHANKAR RAO VS STATE TRANSPORT AUTHORITY, ODISHA,CTC	SUKANTA KUMAR MISHRA VS	// 0 //
187	WP(C)/0026782/2022	NARAYAN ACHARYA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
188	WP(C)/0026783/2022	SAGARIKA SATAPATHY @ PATI VS SR. DIV. MANAGER, LIC OF INDIA, NUAPATANA BRANCH	J.D.BARIK VS	// 0 //
189	WP(C)/0026784/2022	DEBANANDA PATRA VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
190	WP(C)/0026785/2022	N.SHANKAR RAO VS STATE TRANSPORT AUTHORITY, ODISHA, CTC	SUKANTA KUMAR MISHRA VS	// 0 //
191	WP(C)/0026786/2022	BHOLANATH BISWAL VS STATE OF ODISHA	JATADHARI BARIK VS	// 0 //
192	WP(C)/0026787/2022	KARIM MOHAMMAD VS THE COLLECTOR, CUTTACK	GOURI MOHAN RATH VS	// 0 //
193	WP(C)/0026788/2022	M/S BRAHMANI RIVER PELLETS LTD., BBSR	SAMBIT RATH	//

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		VS	VS	0
		SHASHIKANT MOHATA		//
194	WP(C)/0026789/2022	THRIVENI EARTHMOVERS PVT. LTD., TAMILNADU	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0026790/2022	RASHMI RANJAN MOHAPATRA	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
196	WP(C)/0026791/2022	PRAJNA PRAKASH MOHANTY	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0026792/2022	RANJAN KUMAR BEHERA	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		COMMNR. CUM SECY., R AND DM DEPT., BBSR		//
198	WP(C)/0026793/2022	NARAYAN SAHOO	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0026794/2022	SURESH KUMAR BEHERA	ACHYUTANANDA PATTNAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0026795/2022	SENIOR CITIZENS WELFARE ASSOCIATION, NUASA	HRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0026796/2022	LAXMIDHAR SAHOO	JAMINI KANTA DAS	//
		VS	VS	0
		ZONAL MANAGER, UCO BANK, BBSR		//
202	WP(C)/0026797/2022	DAMODAR NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0026798/2022	NIRAKAR JENA	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0026799/2022	SUBAS CHANDRA NAYAK	SANJIB MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0026800/2022	STATE OF ODISHA NILAKANTHA PATRA VS	SANJIB MOHANTY VS	// // 0
206	WP(C)/0026801/2022	STATE OF ODISHA CHITTARANJAN PRUSTY VS	BIJAYA KUMAR NAYAK 3 VS	// // 0
207	WP(C)/0026802/2022	STATE OF ODISHA UMAKANTA TRIPATHY VS	ANAM CHARAN PANDA VS	// // 0
208	WP(C)/0026803/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BIJAYA KUMAR NAYAK 3 VS	// // 0
209	WP(C)/0026804/2022	THE DISTRICT CONSUMER PROTECTION OFFICER CUM ADM, NAYAGARH ANANDA NAYAK VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
210	WP(C)/0026805/2022	THE DIVISIONAL MANAGER, LIC OF INDIA LTD., BBSR RASANA MALLIK VS	BIJAYA KUMAR NAYAK 3 VS	// // 0
211	WP(C)/0026806/2022	STATE OF ODISHA MALATI NAYAK VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
212	WP(C)/0026807/2022	STATE OF ODISHA KIRANABALA PRASAD VS	BIJAYA KUMAR NAYAK 3 VS	// // 0
213	WP(C)/0026808/2022	STATE OF ODISHA SURAMA JANI VS	BIJAYA KUMAR NAYAK 3 VS	// // 0
214	WP(C)/0026809/2022	STATE OF ODISHA DEBASARA KANHAR VS	BIJAYA KUMAR NAYAK 3 VS	// // 0
215	WP(C)/0026810/2022	STATE OF ODISHA GOPINATH MALLICK VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// // 0 //

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216	WP(C)/0026811/2022	BANALATA SATAPATHY VS STATE OF ORISSA	SURYA NARAYAN MISHRA VS	// 0 //
217	WP(C)/0026812/2022	JUGAL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
218	WP(C)/0026813/2022	MAHESWAR MISHRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
219	WP(C)/0026814/2022	CHITTARANJAN PATTANAİK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
220	WP(C)/0026815/2022	BRAJABANDHU SAHU VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
221	WP(C)/0026816/2022	BHUPATI CHANDRA DEO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
222	WP(C)/0026817/2022	BAIKUNTHA BARIK VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
223	WP(C)/0026818/2022	PANCHANAN SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
224	WP(C)/0026819/2022	SHIB NARAYAN SAHOO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
225	WP(C)/0026820/2022	SIDHARTHA SHANKAR DAS VS STATE OF ORISSA	A.K.DASH VS	// 0 //
226	WP(C)/0026821/2022	BILASH CH. BHOI VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
227	WP(C)/0026822/2022	NIRAKAR BISWAL	MOHENDRA KUMAR MOHAPATRO	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026823/2022	KALI PRASAD NANDA	SUBRAT SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026824/2022	SYED MOHAMMED KAMAL	MANMAYA KUMAR DASH	//
		VS	VS	0
		COLLECTOR, KHURDHA		//
230	WP(C)/0026825/2022	MURALIDHAR SWAIN	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026826/2022	DILLIP KUMAR SAMANTARAY	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026827/2022	TILAK JALA @ BHOI	BAIJAYANTI MOHANTY	//
		VS	VS	0
		REVENUE DIVISIONAL COMMNR., SOUTHERN DIVISION, BERHAMPUR		//
233	WP(C)/0026828/2022	BIDYADHAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0026829/2022	HARADHAN GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0026830/2022	SUKANTI DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0026831/2022	ANJULATA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0026832/2022	CHITTARANJAN KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0026833/2022	JANAKI RAM SAMA VEDAM	BHOJARAJ SETH	//
		VS	VS	0

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239	WP(C)/0026834/2022	STATE OF ODISHA SANATAN MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0026835/2022	STATE OF ORISSA TINA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0026836/2022	STATE OF ORISSA AMBIKA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0026837/2022	STATE OF ORISSA DEBARAJ SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0026838/2022	STATE OF ORISSA UMAKANTA SATPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0026839/2022	STATE OF ORISSA LAXMAN KUMAR BEHERA VS	SANTOSH KUMAR DWIVEDY VS	// // ()
245	WP(C)/0026840/2022	STATE OF ODISHA SADANANA PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0026841/2022	STATE OF ORISSA DILLIP KUMAR DAS MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0026842/2022	STATE OF ORISSA NIRANJAN BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0026843/2022	STATE OF ORISSA ARATA MANTRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0026844/2022	STATE OF ORISSA BHARAT CHANDRA BISWAL VS A.R.T.O., KHURDHA	SYAMALENDU PATTNAIK VS	// // () //

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250	WP(C)/0026845/2022	AKSHAYA KUMAR SARANGI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0026846/2022	SURESH CHANDRA BISWAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0026847/2022	DURYODHAN BARIK VS R.T.O., GANJAM	SYAMALENDU PATTNAIK VS	// 0 //
253	WP(C)/0026848/2022	MALATI MANI BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0026849/2022	MANORAMA PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0026850/2022	BALUNKI PRADHAN VS R.T.O., BBSR 1	SYAMALENDU PATTNAIK VS	// 0 //
256	WP(C)/0026851/2022	UPENDRA NATH PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0026852/2022	KARTIK CHANDRA PASA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0026853/2022	SARAT CHANDRA DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0026854/2022	GOURAV KUMAR AGARWALA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
260	WP(C)/0026855/2022	CHITTARANJAN GIRI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0026856/2022	PURNA CHANDRA KAR	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0026857/2022	GAYARAM PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0026858/2022	HARAMANI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0026859/2022	SOUBHAGINI MOHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0026860/2022	GANESH CHANDRA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0026861/2022	NAROTTAM PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0026862/2022	UMAKANTA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0026863/2022	BIJAY KUMAR RANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0026864/2022	MANOJ KUMAR SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0026865/2022	DIBAKAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0026866/2022	GEETARANI ROUL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0026867/2022	JYOTSNARANI PATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0



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273	WP(C)/0026868/2022	STATE OF ORISSA SANDHYABATI DEI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0026869/2022	STATE OF ORISSA RANJAN KUMAR KAR VS	HEMANT KUMAR MUND VS	// // ()
275	WP(C)/0026870/2022	STATE OF ODISHA DHANANJAY JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0026871/2022	STATE OF ODISHA JOGENDRA NATH MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0026872/2022	STATE OF ORISSA SUBAL SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0026873/2022	STATE OF ODISHA GHASIRAM ROUT VS	ASHOK DAS VS	// // ()
279	WP(C)/0026874/2022	STATE OF ODISHA MANORANJAN ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0026875/2022	STATE OF ORISSA BASANTI BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0026876/2022	STATE OF ODISHA GOBINDA CHANDRA MAHARANA VS	S.SATAPATHY VS	// // ()
282	WP(C)/0026877/2022	STATE OF ODISHA SULATA PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0026878/2022	STATE OF ODISHA RAMAKANTA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :12/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0026879/2022	BANDITA PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0026880/2022	SHYAM SUNDAR MOHANTY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
286	WP(C)/0026881/2022	SUBHENDU KUMAR SAHU VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
287	WP(C)/0026882/2022	AMARENDRA KUMAR MOHANTY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
288	WP(C)/0026883/2022	BIRENDRA KUMAR DEO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
289	WP(C)/0026884/2022	KARTIKESWAR MOHARANA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
290	WP(C)/0026885/2022	SUNANDA KAR VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
291	WP(C)/0026886/2022	PRADIPT KUMAR PATNAIK VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
292	WP(C)/0026887/2022	DR. RABI NARAYAN SATPATHY VS AO, SBI, CUTTACK	SARADA PRASANNA SARANGI VS	// 0 //
293	WP(C)/0026888/2022	DHARMANANDA MISHRA VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
294	WP(C)/0026889/2022	BIRENDRA MOHAN HARICHANDAN VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
295	WP(C)/0026890/2022	MANOJ KUMAR HARICHANDAN	SOMADARSAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026891/2022	R.RAJESWARA RAO	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026892/2022	ASWINI KUMAR DAS	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0026893/2022	KAMALESH BEHERA	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0026894/2022	SUSHANTA KUMAR PATEL	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026895/2022	BIRUPAKHYA SATAPATHY	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0026896/2022	BIDYUT PRAVA DUTTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0026897/2022	RABIKANTA MUNDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0026898/2022	MURALIDHAR RANA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0026899/2022	PABITRA MOHAN BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0026900/2022	SANTOSH KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0026901/2022	BIJAYLAXMI BAG	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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307	WP(C)/0026902/2022	STATE OF ORISSA PRAFULLA KUMAR PARIDA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
308	WP(C)/0026903/2022	STATE OF ODISHA PRABODH KUMAR MOHANTY VS	P.C.MISHRA VS	// // ()
309	WP(C)/0026904/2022	STATE OF ODISHA REKHARANI PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0026905/2022	STATE OF ORISSA PITAMBAR BAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0026906/2022	STATE OF ORISSA SANTOSH KUMAR DASH VS	SUBASH CH PANI VS	// // ()
312	WP(C)/0026907/2022	STATE OF ODISHA SIMANCHAL PALLO VS	DILLIP KUMAR RAY VS	// // ()
313	WP(C)/0026908/2022	STATE OF ODISHA SRIKANTA RAUTARAY VS	SUBASH CH PANI VS	// // ()
314	WP(C)/0026909/2022	STATE OF ODISHA NARENDRA NARAYAN TRIPATHY VS	DILLIP KUMAR RAY VS	// // ()
315	WP(C)/0026910/2022	STATE OF ODISHA SNEHALATA SAHOO VS	SUBASH CH PANI VS	// // ()
316	WP(C)/0026911/2022	STATE OF ODISHA KARAM JAGA VS	DEBA KUMAR RATH VS	// // ()
317	WP(C)/0026912/2022	GOVERNMENT OF ORISSA KARNADEV SAMADDAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// // () //

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318	WP(C)/0026913/2022	GAGAN BIHARI PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0026914/2022	JAGYASENI MEHER @ JAGYASENI DEI VS STATE OF ODISHA	RAMA CHANDRA RATH VS	// 0 //
320	WP(C)/0026915/2022	SURESH CH. ROUT VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
321	WP(C)/0026916/2022	PRAMOD MOHANTY VS STATE OF ORISSA	GANESH PRASAD MOHANTY VS	// 0 //
322	WP(C)/0026917/2022	REMA SAHU VS THE CHIEF OF ENGINEERING OF QUALITY, TPCODL, BBSR	GOKULANANDA PADHI VS	// 0 //
323	WP(C)/0026918/2022	MADAN MOHAN PARIDA VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
324	WP(C)/0026919/2022	DHRUBANAND ACHARYA VS STATE OF ORISSA	NITYANANDA BEHURIA VS	// 0 //
325	WP(C)/0026920/2022	PADMA NAYAK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0026921/2022	ANANDA KIRSANI VS STATE OF ORISSA	GYANARANJAN SETHI VS	// 0 //
327	WP(C)/0026922/2022	JAGADISH RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
328	WP(C)/0026923/2022	GIRIDHARI PADHAN VS STATE OF ORISSA	GYANARANJAN SETHI VS	// 0 //
329	WP(C)/0026924/2022	SOUMYA DIXIT	SUBHRANSU BHUSAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0026925/2022	SECRETARY, CBSE, NEW DELHI AO., THE URBAN CO-OPERATIVE BANK LTD., CUTTACK	SIDHARTHA DAS	//
		VS	VS	0
331	WP(C)/0026926/2022	JOINT REGISTRAR CO-OPERATIVE SOCIETIES (T AND P), BBSR SUNIL KUMAR SAHU	GYANARANJAN SETHI	//
		VS	VS	0
332	WP(C)/0026927/2022	STATE OF ORISSA RAJKISHORE PAL	SADASIVA PATRA 1	//
		VS	VS	0
333	WP(C)/0026928/2022	STATE OF ODISHA CHANDRAMANI BEHERA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
334	WP(C)/0026929/2022	STATE OF ODISHA KEONJHAR MUNICIPAL COUNCIL	BAIJAYANTI MOHANTY	//
		VS	VS	0
335	WP(C)/0026930/2022	STATE OF ODISHA BAMAN CHANDRA PRADHAN	SADASIVA PATRA 1	//
		VS	VS	0
336	WP(C)/0026931/2022	STATE OF ODISHA SUBAL HOTA @ SUBAL CHANDRA HOTA	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
337	WP(C)/0026932/2022	STATE OF ODISHA DR. SUJIT NARAYAN MOHAPATRA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
338	WP(C)/0026933/2022	STATE OF ODISHA SUSHIL KUMAR KAR	SWAPNA KUMAR OJHA	//
		VS	VS	0
339	WP(C)/0026934/2022	PRINCIPAL SECY. TO GOVT. CUM COMMNR., H AND UD DEPT., BBSR AO, THE URBAN CO-OP. BANK LTD.,CUTTACK	SIDHARTHA DAS	//
		VS	VS	0
340	WP(C)/0026935/2022	JOINT REGISTRAR OF CO-OP. SOCIETIES (T AND P), BBSR AKSHAYA KUMAR PATTANAIAK	NIRANJAN NAYAK	//
		VS	VS	0

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341	WP(C)/0026936/2022	STATE OF ORISSA SANDHYARANI PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0026937/2022	STATE OF ODISHA NANDA DULAL MANDAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0026938/2022	STATE OF ODISHA MD. ERKAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0026939/2022	STATE OF ODISHA TRUCK OWNERS ASSOCIATION, ANGUL VS	SAMVIT MOHANTY VS	// // ()
345	WP(C)/0026940/2022	COLLECTOR, ANGUL RADHAMOHAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0026941/2022	STATE OF ODISHA ASHOK KUMAR GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0026942/2022	STATE OF ODISHA KRUPASINDHU PUHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0026943/2022	STATE OF ODISHA BASUDEV PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0026944/2022	STATE OF ODISHA KAILASH CHANDRA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0026945/2022	STATE OF ORISSA TAPASWINI BEHERA VS	SUBHENDU KUMAR NAYAK VS	// // ()
351	WP(C)/0026946/2022	STATE OF ODISHA DIBAKAR MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

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352	WP(C)/0026947/2022	BIRANCHI NARAYAN SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0026948/2022	KRUPAJALA SELF HELP GROUP, BALASORE VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
354	WP(C)/0026949/2022	AJAY KUMAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0026950/2022	RASHMIREKHA BERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0026951/2022	PROMOD KUMAR MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0026952/2022	SABIT KUMAR SASMAL VS R.T.O., CUTTACK	LAXMI NARAYAN PATEL VS	// 0 //
358	WP(C)/0026953/2022	SUMATIMANI PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0026954/2022	NANDA KUMAR JENA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
360	WP(C)/0026955/2022	SARAT KUMAR JENA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
361	WP(C)/0026956/2022	MALAYA KUMAR SWAIN VS UNION OF INDIA	ANUPAM DASH VS	// 0 //
362	WP(C)/0026957/2022	PRAKASH KUMAR SAHOO VS GENERAL MANAGER, THE OICL, NEW DELHI	AMBIKA PRASAD RAY VS	// 0 //
363	WP(C)/0026958/2022	LATIKA PRADHAN	LAXMI NARAYAN PATEL	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		R.T.O.,CUTTACK		//
364	WP(C)/0026959/2022	PURNA CHANDRA SAMAL	BANABIHARI RAY	//
		VS	VS	0
		SREI EQUIPMENT FINANCE LTD., KOLKATA		//
365	WP(C)/0026960/2022	NIRANJAN NAYAK	ALEKHA CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026961/2022	RASHMI REKHA PATEL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026962/2022	PADMAN SAHU	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026963/2022	JAYANTI DAS	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026964/2022	PURNA CHANDRA DAS	BIPIN KUMAR CHOUDHURY	//
		VS	VS	0
		THE TAHASILDAR, BAHANAGA		//
370	WP(C)/0026965/2022	BINOD SAHOO	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026966/2022	PANIGRAHI GOKULA CHANDRA DASH	B.N.MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026967/2022	PRADEEP KUMAR MOHANTY	B.N.MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026968/2022	DIBAKAR PATRA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026969/2022	SRI SRI GOURAGOPAL JEW BIJE NIJAGRUHA, PURI	NIROD KUMAR SAHU	//
		VS	VS	0

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375	WP(C)/0026970/2022	STATE OF ODISHA DR.JYOTI PRAKASH RATH VS	MANAS MOHAPATRA VS	// // ()
376	WP(C)/0026971/2022	THE PRINCIPAL SECY TO GOVT., H AND FW DEPT., BBSR AKL ENTERPRISES PVT. LTD., CUTTACK VS	SASWAT KUMAR ACHARYA VS	// // ()
377	WP(C)/0026972/2022	NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH BHAGABAN CHANDRA PATHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0026973/2022	STATE OF ODISHA RINA SAHOO VS	RAMA PRASAD DALAI VS	// // ()
379	WP(C)/0026974/2022	STATE OF ODISHA LABANYA PRAVA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0026975/2022	STATE OF ODISHA SANJEEB KUMAR DASH VS	ALOK KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0026976/2022	STATE OF ODISHA SAROGINI MOHAPATRA VS	RAMA PRASAD DALAI VS	// // ()
382	WP(C)/0026977/2022	STATE OF ODISHA PARSURAM BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0026978/2022	STATE OF ODISHA JAYAKRUSHNA BEHERA VS	RAI CHARAN MOHAPATRA VS	// // ()
384	WP(C)/0026979/2022	TAHASILDAR, SADAR, CUTTACK JAYAPRAVA ROUT VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
385	WP(C)/0026980/2022	STATE OF ODISHA ROJI MOHAPATRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // () //

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386	WP(C)/0026981/2022	KAMALLOCHAN DAS VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
387	WP(C)/0026982/2022	MAHENDRA KUMAR SINGH VS GENERAL MANAGER, EAST COAST RAILWAY, BBSR	SANTOSH KUMAR DASH VS	// () //
388	WP(C)/0026983/2022	SUBASH CHANDRA CHOUDHURY VS GENERAL MANAGER, EAST COAST RAILWAY, BBSR	SANTOSH KUMAR DASH VS	// () //
389	ABLAPL/0013161/2022	PRIYA RANJAN BHOI @ MUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /255 /2022 () //
390	ABLAPL/0013162/2022	ABINASH BAG @ SIDDHANT RANJAN BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /254 /2022 () //
391	ABLAPL/0013163/2022	SK. KHOKAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CHANDRASEKHARPUR /367 /2022 () //
392	ABLAPL/0013164/2022	BIDYADHAR PALAI @ PALEI @ PAPUNU VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /327 /2022 () //
393	ABLAPL/0013165/2022	BASANTA KUMAR PANDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	//0 () //
394	ABLAPL/0013166/2022	BIKASH CHANDRA ROUT VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /145 /2022 () //
395	ABLAPL/0013167/2022	BIRA BAGH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /125 /2022 () //
396	ABLAPL/0013168/2022	JALI SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	DEOGARH /755 /2022 () //
397	ABLAPL/0013169/2022	ANUP KUMAR BHITIRIA	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /149 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0013170/2022	LIPA @ PRADEEPTA KUMAR MALLICK	BISWORANJAN SWAIN	JAGATSINGPUR /642 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0013171/2022	KHAGENDRA DEY	ARABINDA TRIPATHY	KAMARDA /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0013172/2022	DEBENDRA KUMAR SETHIA	RAJIB LOCHAN PATTNAIK	CHANDAHANDI /17 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0013173/2022	HUNDA @ SUKANTA ROUT	ASHOK KUMAR SAHOO	PATKURA /366 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0013174/2022	CHAND MAHAMMAD	PRADIPTA BEURA	TIGIRIA /48 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0013175/2022	RAJAN BHOI	BISWAJIT RANJAN TRIPATHY	BOUDH /97 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0013176/2022	RITESH MOHAPATRA @ GANTHIA	BISWARANJAN DALAI	KUJANGA /379 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0013177/2022	PRABHAKAR LENKA	BISWARANJAN DALAI	PARADEEP /318 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0013178/2022	ASHUTOSH PATTANAİK	LALITA NARAYAN PATTNAİK	BOLAGARH P.S. /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0013179/2022	BIKASH PATRA	SURESH KUMAR JENA	KISHORENGAR /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0013180/2022	PRASANT KUMAR DHOLI	MOHENDRA DALAI	BADAMBADI /302 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013181/2022	STATE OF ODISHA BADAL @ SANDIP NAIK VS	PARTHA SARATHI NAYAK VS	// COLLIERY /502 /2022 ()
410	ABLAPL/0013182/2022	STATE OF ODISHA DILLIP NAIK VS	PARTHA SARATHI NAYAK VS	// BALIMI /168 /2022 ()
411	ABLAPL/0013183/2022	STATE OF ODISHA SANTOSH MISHRA VS	NEPOLEON SAHANI VS	// KHALLIKOTE /491 /2022 ()
412	ABLAPL/0013184/2022	STATE OF ODISHA GOBINDA KHILA VS	ASIT KUMAR JENA VS	// CHITRAKONDA /160 /2020 ()
413	ABLAPL/0013185/2022	STATE OF ODISHA RATIKANTA JENA VS	AJIT CHANDRA MOHAPATRA VS	// CHAULIAGANJA /307 /2022 ()
414	ABLAPL/0013186/2022	STATE OF ODISHA BHAGABAN JENA VS	RITURANJAN CHHOTARAY VS	// BAIDESWAR /55 /2022 ()
415	ABLAPL/0013187/2022	STATE OF ODISHA SURENDRA KUMAR SWAIN VS	DEEPAK KUMAR MOHAPATRA VS	// NIALI /396 /2022 ()
416	ABLAPL/0013188/2022	STATE OF ODISHA JITENDRA DALEI VS	KEDAR CHANDRA SARANGI VS	// FATEGARH /178 /2019 ()
417	ABLAPL/0013189/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	PANCHANAN PANIGRAHI VS	// BETNOTI /126 /2022 ()
418	ABLAPL/0013190/2022	STATE OF ODISHA GOURANGA DAS @ AMBUJA VS	SMRUTI RANJAN MOHAPATRA VS	// JENAPUR /269 /2022 ()
419	ABLAPL/0013191/2022	STATE OF ODISHA BHAMA SAHOO VS STATE OF ODISHA	UDIT RANJAN JENA VS	// MANGALPUR /526 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013192/2022	KALANDI CH. SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	ANGUL TOWN /1863 /2019 () //
421	ABLAPL/0013193/2022	KRUSHNA PRASAD MANDAL VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	BANSADA /339 /2021 () //
422	ABLAPL/0013194/2022	RANJAN UTTARAKABAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /185 /2022 () //
423	ABLAPL/0013195/2022	PRASANTA KUMAR PRADHAN @ BAPI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	FATEGARH /117 /2012 () //
424	ABLAPL/0013196/2022	MEENA MOHANTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BASUDEVPUR /467 /2022 () //
425	ABLAPL/0013197/2022	BHAGIRATHI BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (P.PUR) /338 /2021 () //
426	ABLAPL/0013198/2022	GAGAN CHANDRA MALLICK VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /390 /2022 () //
427	ABLAPL/0013199/2022	MANORANJAN BEHERA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	NAIKANI-DIHI /70 /2022 () //
428	ABLAPL/0013200/2022	LAXMAN CHHATRIA @ CHHATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /175 /2020 () //
429	ABLAPL/0013201/2022	KATHA @ CHANDAN KU. JENA VS STATE OF ODISHA	BINI MISHRA VS	JALESWAR /362 /2022 () //
430	ABLAPL/0013202/2022	BUDHIRAM BHOI VS STATE OF ODISHA	SOMANATH SATAPATHY VS	/ /0 () //
431	ABLAPL/0013203/2022	SANTANU DAS @ SANTANU KUMAR DAS	PRAMODA KUMAR MISHRA	PATTAMUNDAI /470 /2022

**ORISSA HIGH COURT****FILING REPORT AS ON :12/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0013204/2022	BAISAKHI @ SUNITA DEHURY	MANORANJAN MUDULI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0013205/2022	BHARATI SAHOO	PRAMODA KUMAR MISHRA	PATTAMUNDAI /490 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0013206/2022	SABITA PRAMANIK @ CHHABIRANI	JAYANTA KUMAR MAJHI	BALIAPAL /195 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0013207/2022	FAGU @ SATYARANJAN BEHERA	JAYANTA KUMAR MAJHI	SINGLA /171 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0013208/2022	TADKESWAR DWARI	JAYANTA KUMAR MAJHI	BAISINGA /177 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0013209/2022	GANGADHAR DANDPAT	BINI MISHRA	JALESWAR /359 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0013210/2022	BABU MAJHI	JAYANTA KUMAR MAJHI	CHANDIPUR /97 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0013211/2022	JIBAN JYOTI JENA	SARADA PRASAD DASH	KHAIRA /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0013212/2022	SUBHRAJIT OJHA	GIRISH GOPAL MOHAPATRA	MAHILA P.S.(BBSR) /129 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0013213/2022	MANAS MISHRA	SAMVIT MOHANTY	JAGATSINGPUR /641 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0013214/2022	JYOTIRANJAN PANDA	MANAS RANJAN DASH	DHAMNAGAR /344 /2022
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013215/2022	STATE OF ODISHA ASISH SUNADHAR VS	PRANAB KUMAR DAS VS	// UMERKOTE /341 /2022 ()
444	ABLAPL/0013216/2022	STATE OF ODISHA RAJIB LOCHAN BEHERA VS	JAJATI KESHARI KHUNTIA VS	// MALKANGIRI /605 /2022 ()
445	ABLAPL/0013217/2022	STATE OF ODISHA PRASANNA KUMAR SETHY @ SETHI VS	RANJIT MOHANTY VS	// MARINE PS AT JAMBO /122 /2022 ()
446	ABLAPL/0013218/2022	STATE OF ODISHA BHAGABAN DAS VS	KULDEEP MOHANTY VS	// NILGIRI /279 /2022 ()
447	ABLAPL/0013219/2022	STATE OF ODISHA SANJEET BORA @ SANJIT BORA VS	JAJATI KESHARI KHUNTIA VS	// PADWA /83 /2022 ()
448	ABLAPL/0013220/2022	STATE OF ODISHA SARAT KUMAR BAG VS	SUNIL KUMAR PANDA VS	// RAJGANGPUR /417 /2022 ()
449	ABLAPL/0013221/2022	STATE OF ODISHA TRINATH TANDI VS	SARAT KUMAR JENA VS	// BHATILI /215 /2015 ()
450	ABLAPL/0013222/2022	STATE OF ODISHA PRASANT KUMAR BEHERA @ BANTI BEHERA VS	RABINDRANATH PRUSTY VS	// TIGIRIA /135 /2022 ()
451	ABLAPL/0013223/2022	STATE OF ODISHA PREME DIGAL VS	SURENDRA KUMAR BISWAL VS	// PHIRINGIA /143 /2022 ()
452	ABLAPL/0013224/2022	STATE OF ODISHA LALSING DIGAL VS	SURENDRA KUMAR BISWAL VS	// PHIRINGIA /143 /2022 ()
453	ABLAPL/0013225/2022	STATE OF ODISHA ANANDA MAHAKUD VS	SK. ZAFARULLA VS	// MANAMUNDA /172 /2020 ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

### FILING REPORT AS ON :12/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013226/2022	SATYANANDA SAHOO VS STATE OF ODISHA	NEPOLEON SAHANI VS	RANPUR /217 /2022 () //
455	ABLAPL/0013227/2022	ASHOK BEHERA VS STATE OF ODISHA	HARAPRASAD PANDA VS	BANARAPAL /433 /2021 () //
456	ABLAPL/0013228/2022	AMIT KARAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /201 /2022 () //
457	ABLAPL/0013229/2022	PIKUN MOHAPATRA @ GYANA PRAKASH MOHAPATRA VS STATE OF ODISHA	PRIYA NARAYAN MISHRA VS	SEA BEACH /204 /2022 () //
458	ABLAPL/0013230/2022	PRAVAKAR LENKA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PARADEEP /318 /2022 () //
459	ABLAPL/0013231/2022	JAIRAM @ JAYARAM SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	SALIPUR /265 /2022 () //
460	ABLAPL/0013232/2022	MINU @ MINATI SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANCHESWAR P.S. /20 /2019 () //
461	ABLAPL/0013233/2022	CHAGALA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /333 /2022 () //
462	ABLAPL/0013234/2022	SRINIBAS SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	RANPUR /217 /2022 () //
463	ABLAPL/0013235/2022	ASHOK KR. SETHI VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JHARPOKHARIA /207 /2022 () //
464	ABLAPL/0013236/2022	HADIBANDHU PUTY VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JHARPOKHARIA /218 /2022 () //
465	ABLAPL/0013237/2022	PRASANNA KUMAR SAHOO	GOUTAM KUMAR ROUSTRAY	BARAMBA /162 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0013238/2022	SANJIT MAHALA @ BEHERA	JAYADEBA BEHERA	MANCHESWAR P.S. /83 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0013239/2022	BAGHA @ BIJAY NAYAK	JAYADEBA BEHERA	BANSADA /331 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0013240/2022	SURENDRA KUMAR SAHOO @ SURENDRA SAHOO	RAGHUNATH DAS MOHAPATRA	KHURDA MODEL /440 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0013241/2022	SANTANU KUMAR PRADHAN @ SANTANU PRADHAN	SURYAKANTA DWIBEDI	RAIRAKHOL /220 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0013242/2022	DUKHU NAGA @ DUKHABANDHU NAGA	SURYAKANTA DWIBEDI	ATHAMALLIK /154 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0013243/2022	SASMITA MAJHI	SUBASH CHANDRA RATH	BOLAGARH P.S. /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0013244/2022	NARAYANA SAHOO	DILIP KUMAR SAHU	SALIPUR /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0013245/2022	MINA @ MINATI BARIK	VIVASWAT MOHAPATRA	JANKIA P.S. /329 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0013246/2022	M/S. H AND J TRADERS, BBSR	SUBASH CHANDRA PUSPALAKA	//0
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0013247/2022	SACHIN KUMAR NAYAK	DEVASHIS PANDA	MOTANGA /69 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	WPC(OA)/0002100/2019	BINAYAK SAMAL	KRISHNA CHANDRA SAHU	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WPC(OA)/0002103/2019	STATE OF ODISHA RATNAKAR SAHOO VS	INDRAMANI SAHOO VS	// // ()
478	WPC(OAC)/0000633/2019	STATE OF ODISHA ARUN KUMAR RATHA VS	BIREN SANKAR TRIPATHY VS	// // ()
479	RVWPET(RP)/0000066/2019	STATE OF ODISHA STATE OF ODISHA VS GURU PRASAD PRUSTY	ASC VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :12/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2022 CONTAC/4/2022	SHAKUNTALA JENA-MP	ADV.
2	3/2022 CONTAC/4/2022	SHAKUNTALA JENA-MP	ADV.
3	25/2022 ARBP/39/2019	MOHAMMED TUFAIL-MP	
4	87/2022 TRPCRL/88/2022	ASHISH KUMAR BARIK@ASHISH BARIK-MP	RAKESH KUMAR DAS
5	172/2022 LAA/33/2022	BATA KRUSHNA PRADHAN-MP	MOHENDRA KUMAR MOHAPATRA
6	200/2022 CMAPL/532/2022	SUBAS CHANDRA MOHAPATRA-MP	DAYANANDA MOHAPATRA
7	201/2022 CMAPL/532/2022	SUBAS CHANDRA MOHAPATRA-MP	DAYANANDA MOHAPATRA
8	237/2022 MATA/203/2022	SUBHASHIS DASH-MP	MANOJ KUMAR PANDA
9	249/2022 CONTC/5516/2022	ABINASH BHATTA-MP	BAIDHAR SAHOO
10	272/2022 RVWPET/260/2022	NARENDRA BEHERA-MP	ANAM CHARAN PANDA
11	273/2022 RVWPET/237/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
12	332/2022 RPFAM/254/2022	SURESH CHANDRA@CHAND BEHERA-MP	M.R.MOHAPATRA
13	333/2022 RPFAM/254/2022	SURESH CHANDRA@CHAND BEHERA-MP	M.R.MOHAPATRA
14	365/2022 CRLMP/2105/2022	SHAIKH RIZWAN HASIM-MP	SUSANTA KUMAR BARAL
15	366/2022 CRLMP/1781/2022	GAGAN BISWAL-MP	
16	397/2022 WPC(OA)/1283/2019	BASANTA KUMAR SAHOO-MP	R.K.BISOI
17	398/2022 WPC(OA)/486/2019	GURU PRASAD PRUSTY-MP	PRASANTA KUMAR MISHRA
18	399/2022 WPC(OA)/1190/2001	NARENDRA KATHAR-MP	
19	400/2022 WPC(OA)/1191/2001	PRAMOD KUMAR SAHOO-MP	
20	401/2022 WPC(OA)/1730/2018	SAPAN KUMAR GHOSH-MP	
21	402/2022 WPC(OA)/848/2018	PABITRA KUMAR SAHOO-MP	
22	435/2022 TRP(C)/387/2022	NUSHRAT BARI-MP	KOUSIK ANANDA GURU
23	436/2022 TRP(C)/388/2022	MANISHA PATRO-MP	JYOTIRMAYA SAHOO
24	437/2022 TRP(C)/120/2018	SEEMA SAHOO-MP	M/S.SMITA RANJAN PATANAIAK
25	438/2022 TRP(C)/389/2022	NIRUPAMA MOHANTY-MP	DIPTI RANJAN BHOKTA
26	625/2022	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO.	SUDEEP KUMAR SARANGI

27	FAO/397/2022 661/2022 CRLREV/242/2022	B.SANJOY-MP	SUNIL KUMAR PANDA, M.PADHY
28	662/2022 CRLREV/271/2020	MANU ROUT-MP	SARBESWAR BEHERA
29	663/2022 CRLREV/440/2022	KUNA DAS-MP	BIJAY KUMAR BEHERA
30	664/2022 CRLREV/338/2022	BIRANCHI NARAYAN DASH-MP	SAROJ KUMAR PADHY
31	1029/2022 RSA/254/2022	BHABANI PANIGRAHY-MP	PRAFULLA KUMAR RATH
32	1030/2022 RSA/256/2022	DILIP KUMAR NATH-MP	SURENDRA KUMAR PATRI
33	1031/2022 RSA/257/2022	CHINTALA APPA RAO-MP	SATYABRATA MOHANTY
34	1032/2022 RSA/257/2022	CHINTALA APPA RAO-MP	SATYABRATA MOHANTY
35	1033/2022 RSA/268/2012	BAJARANGI PATI-MP	M/S.KALPATARU PANIGRAHI, D.K.SAHOO 1
36	1034/2022 RSA/258/2022	SISIRA KUMAR PRAHARAJ-MP	ASHOK DAS
37	1052/2022 CMP/200/2022	M/S KALINGA INDUSTRIAL FASTERNERS (PVT) LTD.-MP	TANMAY MISHRA
38	1053/2022 CMP/1004/2022	SURATHA KUMAR DHAL-MP	BHAGABAN MOHANTY
39	1054/2022 CMP/1005/2022	TUNA DEHURY-MP	GOURI MOHAN RATH
40	1055/2022 CMP/1006/2022	BHAGABAT BASUDEV-MP	AMIT PRASAD BOSE
41	1056/2022 CMP/1007/2022	RAMESH CHANDRA SAHOO-MP	HRUDANANDA MOHAPATRA
42	1057/2022 CMP/1009/2022	PARTHASARATHI MOHAPATRA-MP	SUKANTA KUMAR NAYAK
43	1057/2022 CMP/1009/2022	PARTHASARATHI MOHAPATRA-MP	SUKANTA KUMAR NAYAK
44	1125/2022 MACA/769/2020	KALPANA NAYAK-MP	BIRANCHI NARAYAN RATH
45	1126/2022 MACA/514/2022	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
46	1127/2022 MACA/515/2022	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
47	1147/2022 WPC(OAC)/673/2019	SANGRAM KISHORE BEURA-MP	M.K.PANDA
48	1148/2022 WPC(OAC)/450/2004	GODABARISH PANDA-MP	ASWINI KUMAR MISHRA
49	1149/2022 WPC(OAC)/655/2019	SUSRI SANGITA KARAN-MP	M/S MANOJ KUMAR PANDA
50	1150/2022 WPC(OAC)/2103/2016	NIRANJANA PANIGRAHI-MP	SHASHI BHUSAN JENA
51	1687/2022 CRLA/764/2022	RUDRA NARAYAN BHUTIA-MP	DURGA PRASANNA MISHRA
52	1688/2022 CRLA/542/2017	SATYABRATA SAHU@SATYA-MP	M/S.AMIT KU.NATH, M/S.SURYAKANTA DWIBEDI, R.
53	1833/2022 BLAPL/2272/2022	KEPAS SABAR-MP	DUSHMANTA SAHOO
54	1834/2022 BLAPL/6934/2021	KANHA @ JUBARAJ BEHERA-MP	
55	1835/2022 BLAPL/2840/2022	SK. JAMIR @ CHHOTU-MP	
56	1836/2022 BLAPL/6467/2022	DULI PRADHAN @ BULI-MP	
57	1837/2022 BLAPL/3262/2022	SANTOSHA PATRA-MP	PITAMBAR PATRA

58	1838/2022 BLAPL/6908/2022	BAPI @ MAHENDRA BEHERA-MP	AKSHAYA KUMAR SAHOO
59	1839/2022 BLAPL/2596/2022	ABHIRAM HARIJAN-MP	
60	1840/2022 BLAPL/10059/2022	AKSHYA BALIARSINGH @ BULU @ RAJA-MP	SANJIB KUMAR BHANJADEO
61	1841/2022 BLAPL/2771/2022	SOMANATH KANTA-MP	PRASANTA KUMAR NANDA
62	1842/2022 BLAPL/9846/2022	BABJI BHIMASINGI @ BHIMASINGI BABJI-MP	PRASANNA KUMAR MISHRA
63	1843/2022 BLAPL/2329/2022	ASHOK RATHORE-MP	
64	1844/2022 BLAPL/10077/2022	SAGAR SANTOSH SONUNE-MP	AMIT PRASAD BOSE
65	1894/2022 ABLAPL/12188/2019	SRI SARAT NAYAK-MP	
66	1895/2022 ABLAPL/10010/2022	MUNA BARIK-MP	
67	1896/2022 ABLAPL/4865/2019	SIBA PATRA-MP	
68	1897/2022 ABLAPL/9864/2021	BAIKUNTHA CHARAN JENA-MP	
69	1898/2022 ABLAPL/10019/2022	ASHOK KUMAR SHAW-MP	
70	1899/2022 ABLAPL/12232/2022	PRAKASH MAHALIK-MP	
71	1900/2022 ABLAPL/10866/2022	SANKARSAN SWAIN-MP	
72	1901/2022 ABLAPL/10259/2021	PUSPABATI PRADHAN-MP	
73	1902/2022 ABLAPL/10577/2021	BALIA PRADHAN-MP	
74	1903/2022 ABLAPL/9952/2022	BIJAY KUMAR MANDAL-MP	
75	1904/2022 ABLAPL/12479/2022	SANAT KUMAR BAL-MP	
76	1905/2022 ABLAPL/11666/2022	SURAJ PODH-MP	
77	1906/2022 ABLAPL/10483/2022	CHITTARANJAN SAGAR-MP	
78	1907/2022 ABLAPL/12241/2022	SOUMYARANJAN MOHANTY-MP	
79	1908/2022 ABLAPL/11425/2022	SANJAY KUMAR LENKA-MP	
80	1909/2022 ABLAPL/11434/2022	SANJAY KUMAR LENKA-MP	
81	1910/2022 ABLAPL/7734/2020	MAYADHAR PANI-MP	BIJAY KUMAR BEHERA
82	1911/2022 ABLAPL/4199/2022	MADHAB HARIJAN-MP	
83	1912/2022 ABLAPL/11468/2022	AGRAEL KARADA-MP	
84	1913/2022 ABLAPL/11753/2022	SRIKANTA MAHALIK-MP	
85	1914/2022 ABLAPL/8901/2022	DEBI PRASAD BADAJENA @ FELU-MP	MANA MOHAN PATTNAYAK
86	1915/2022 ABLAPL/12792/2022	SRIKANTA CHOUDHURY-MP	
87	1916/2022 ABLAPL/8822/2022	MANMATHA MAJHI-MP	
88	1917/2022 ABLAPL/15041/2021	ANIL BAGARTI-MP	
89	1918/2022	LIPU DEHURY@ SUKA DEHURY-MP	

90	ABLAPL/16610/2021 2283/2022 CRLMC/2920/2022	TAPAN JENA@TAPAN KUMAR JENA-MP	SOUBHAGYA KUMAR DASH
91	2284/2022 CRLMC/2921/2022	MAHESWAR MALLIK-MP	PRIYA RANJAN SINGH
92	2285/2022 CRLMC/2638/2022	KRUSHNA CHANDRA SENAPATI-MP	RAMESH SAHOO
93	2286/2022 CRLMC/2922/2022	TULIA DUTTA-MP	PANCHANAN PANIGRAHI
94	2287/2022 CRLMC/2925/2022	TIRTHABASINI BEHERA-MP	JYOTIRMAYA SAHOO
95	2288/2022 CRLMC/827/2021	BHUBANESWAR NIAL-MP	BHABANI SHANKAR DASPARIDA
96	2289/2022 CRLMC/2927/2022	RAJIB KUMAR AGARWAL@AGARWALA-MP	RANJITA DHAL
97	2290/2022 CRLMC/1370/2022	GIRISH CHANDRA DAS-MP	SUSANTA KUMAR MISHRA
98	2291/2022 CRLMC/2932/2022	ANUWARI BIBI-MP	SAMVIT MOHANTY
99	2292/2022 CRLMC/2933/2022	SUMANTA NAG-MP	SUSHANTA KUMAR JOSHI
100	2293/2022 CRLMC/2934/2022	MUKTAR KHAN-MP	PRONOY MOHANTY
101	2294/2022 CRLMC/2938/2022	TIKAN SAMAL-MP	SUNIL KU PANDA
102	2295/2022 CRLMC/2940/2022	CHINTAN JOSHI-MP	DEVASHIS PANDA
103	2296/2022 CRLMC/2942/2022	SAROJ KUMAR SAHU-MP	SAMIR KUMAR MISHRA
104	3244/2022 WA/1337/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
105	3245/2022 WA/1337/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
106	3246/2022 WA/1337/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
107	3247/2022 WA/1338/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
108	3248/2022 WA/1339/2022	PARADEEP TRUCK OWNERS ASSOCIATION-MP	DEBASIS SAHOO
109	3249/2022 WA/1338/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
110	3250/2022 WA/1338/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
111	3251/2022 WA/1341/2022	PRADIPTA KUANAR-MP	GYANARANJAN SETHI
112	3252/2022 WA/1342/2022	SAMPADARANI ACHARYA-MP	LAXMIKANTA MOHANTY
113	3253/2022 WA/1340/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
114	3254/2022 WA/1340/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
115	3255/2022 WA/1340/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
116	3256/2022 WA/1343/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	3257/2022 WA/1343/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	3258/2022 WA/1343/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	14009/2022 WP(C)/35298/2021	K.SRINIVAS PATRO-MP	S.S.RAO
120	14010/2022 WP(C)/26769/2022	JHARANA GOUDA-MP	AJAYA KUMAR MOHARANA

121	14011/2022 WP(C)/26770/2022	CHANDA DEHURI-MP	RAMDAS ACHARY
122	14012/2022 WP(C)/26773/2022	SASMITA ROUSTRAY-MP	BASUDEV MISHRA
123	14013/2022 WP(C)/26775/2022	BISWANATH ROUSTRAY-MP	AJAYA KUMAR MOHARANA
124	14014/2022 WP(C)/26781/2022	N.SHANKAR RAO-MP	SUKANTA KUMAR MISHRA
125	14015/2022 WP(C)/26784/2022	DEBANANDA PATRA-MP	SAMBIT RATH
126	14016/2022 WP(C)/26785/2022	N.SHANKAR RAO-MP	SUKANTA KUMAR MISHRA
127	14017/2022 WP(C)/26784/2022	DEBANANDA PATRA-MP	SAMBIT RATH
128	14018/2022 WP(C)/26787/2022	KARIM MOHAMMAD-MP	GOURI MOHAN RATH
129	14019/2022 WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TAMILNADU-MP	SOUMYA RANJAN MOHANTY
130	14020/2022 WP(C)/26790/2022	RASHMI RANJAN MOHAPATRA-MP	SWARUP KUMAR PATNAIK
131	14021/2022 WP(C)/26788/2022	M/S BRAHMANI RIVER PELLETS LTD., BBSR-MP	SAMBIT RATH
132	14022/2022 WP(C)/26795/2022	SENIOR CITIZENS WELFARE ASSOCIATION, NUASAHIMPTRILOCHAN NANDA	
133	14023/2022 WP(C)/11865/2019	RAJ LAXMI NANDA-MP	M/S.SUJATA JENA
134	14024/2022 WP(C)/15826/2022	MAA BHAGABATI RICE INDUSTRIES PVT. LTD.-MP	PIYUSH KUMAR MISHRA
135	14025/2022 WP(C)/21654/2022	REENA DASH-MP	TIRTH KUMAR SAHU
136	14026/2022 WP(C)/16871/2022	BIJAY KUMAR RAY-MP	
137	14027/2022 WP(C)/26818/2022	PANCHANAN SWAIN-MP	PRADEEP KUMAR DAS
138	14028/2022 WP(C)/26820/2022	SIDHARTHA SHANKAR DAS-MP	A.K.DASH
139	14029/2022 WP(C)/26821/2022	BILASH CH. BHOI-MP	TRILOCHAN BARIK
140	14030/2022 WP(C)/26824/2022	SYED MOHAMMED KAMAL-MP	MANMAYA KUMAR DASH
141	14031/2022 WP(C)/26827/2022	TILAK JALA @ BHOI-MP	BAIJAYANTI MOHANTY
142	14032/2022 WP(C)/15129/2014	MADAN NAYAK-MP	
143	14033/2022 WP(C)/9656/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, Bhubaneswar-MP	ANURAG ANANDASEMP
144	14034/2022 WP(C)/26833/2022	JANAKI RAM SAMA VEDAM-MP	BHOJARAJ SETH
145	14035/2022 WP(C)/26839/2022	LAXMAN KUMAR BEHERA-MP	SANTOSH KUMAR DWIVEDY
146	14036/2022 WP(C)/22846/2022	SHYAM SUNDAR PANDA-MP	KOUSIK ANANDA GURU
147	14037/2022 WP(C)/26782/2022	NARAYAN ACHARYA-MP	SOUMYA RANJAN DAS
148	14038/2022 WP(C)/9374/2022	ALL ORISSA CONTRACTORS ASSOCIATION-MP	JATINDRA KUMAR MOHAPATRA
149	14039/2022 WP(C)/10718/2012	M/S.ORISSA METAL PRO-MP	M/S.ANUPAM RATH
150	14040/2022 WP(C)/19097/2015	STEEL AUTHORITY OF INDIA LTD.-MP	
151	14041/2022 WP(C)/22850/2022	PRAVAT CHANDRA BARIK-MP	
152	14042/2022	NETRANANDA BARAL-MP	SUDARSAN BEHERA



153	WP(C)/26530/2022 14043/2022	PRASANNA KU.MOHAPATR-MP	RAJA KISHORE SAHOO
154	WP(C)/11342/2012 14044/2022	KAMALESH BEHERA-MP	AVIJIT MISHRA
155	WP(C)/26893/2022 14045/2022	SUSHANTA KUMAR PATEL-MP	NIRANJAN PANDA
156	WP(C)/26894/2022 14046/2022	RABIKANTA MUNDA-MP	KUNAL KUMAR SWAIN
157	WP(C)/26897/2022 14047/2022	MURALIDHAR RANA-MP	SUBASH CHANDRA PUSPALAKA
158	WP(C)/26898/2022 14048/2022	RAMA CH.SAHOO-MP	NARAYAN PRASAD PARIJA
159	WP(C)/10233/2014 14049/2022	RAMA CH.SAHOO-MP	M/S.N.P.PARIJA
160	WP(C)/10233/2014 14050/2022	JAGYASENI MEHER @ JAGYASENI DEI-MP	RAMA CHANDRA RATH
161	WP(C)/26914/2022 14051/2022	CHINMAYEE BEHERA-MP	JITENDRA KUMAR DIGAL
162	WP(C)/21526/2019 14052/2022	PITILI SOREN-MP	SWARUP KUMAR PATNAIK
163	WP(C)/22571/2022 14053/2022	ANANDA KIRSANI-MP	GYANARANJAN SETHI
164	WP(C)/26921/2022 14054/2022	ANANDA KIRSANI-MP	GYANARANJAN SETHI
165	WP(C)/26921/2022 14055/2022	PADMA NAYAK-MP	DHIRENDRA KUMAR MOHAPATRA
166	WP(C)/26920/2022 14056/2022	AKSHAYA KU BEHERA-MP	MR.A.K.BOSE,MR P.K.PARHI, A.S.G. OF INDIA,MR. D.T
167	WP(C)/13456/2016 14057/2022	GIRIDHARI PADHAN-MP	GYANARANJAN SETHI
168	WP(C)/26923/2022 14058/2022	JAGADISH RANA-MP	SUSHANTA KUMAR JOSHI
169	WP(C)/26922/2022 14059/2022	AO., THE URBAN CO-OPERATIVE BANK LTD., CUTTACK-MP	SIDHARTHA DAS
170	WP(C)/26925/2022 14060/2022	SUNIL KUMAR SAHU-MP	GYANARANJAN SETHI
171	WP(C)/26926/2022 14061/2022	CHANDRAMANI BEHERA-MP	SUSHANTA KUMAR JOSHI
172	WP(C)/26928/2022 14062/2022	KEONJHAR MUNICIPAL COUNCIL-MP	BAIJAYANTI MOHANTY
173	WP(C)/26929/2022 14063/2022	SUSHIL KUMAR KAR-MP	SWAPNA KUMAR OJHA
174	WP(C)/26933/2022 14064/2022	DR. SUJIT NARAYAN MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
175	WP(C)/26932/2022 14065/2022	AO, THE URBAN CO-OP. BANK LTD.,CUTTACK-MP	SIDHARTHA DAS
176	WP(C)/26934/2022 14066/2022	ANSHUMAN RAY-MP	ANSHUMAN RAY(IN PERSON), MR.DEBI PRASAD DH
177	WP(C)/14289/2022 14067/2022	M/S. STEEL AUTHORITY OF INDIA LTD.,-MP	DURGA PRASAD NANDA
178	WP(C)/29176/2020 14068/2022	KRUPAJALA SELF HELP GROUP, BALASORE-MP	SANJAY KUMAR DAS 2
179	WP(C)/26948/2022 14069/2022	MANMATH KUMAR DAS-MP	BAIDHAR SAHOO
180	WP(C)/12468/2022 14070/2022	MANASH CHANDRA SABAT-MP	BASUDEV BARIK
181	WP(C)/22873/2022 14071/2022	AKL ENTERPRISES PVT. LTD., CUTTACK-MP	SASWAT KUMAR ACHARYA
182	WP(C)/26971/2022 14072/2022	JAYAKRUSHNA BEHERA-MP	RAI CHARAN MOHAPATRA
183	WP(C)/26978/2022 14073/2022	JAYAKRUSHNA BEHERA-MP	RAI CHARAN MOHAPATRA

184	14074/2022 WP(C)/26982/2022	MAHENDRA KUMAR SINGH-MP	SANTOSH KUMAR DASH
185	14075/2022 WP(C)/26983/2022	SUBASH CHANDRA CHOUDHURY-MP	SANTOSH KUMAR DASH